

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 182 of 2012**

**Dated : 14<sup>th</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. V.J. Talwar, Technical Member**

**Tata Power Co. Ltd. (G) .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Sadapura Mukherjee**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja**

**Appeal No. 183 of 2012**

**Tata Power Co. Ltd. (D) .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission ...Respondent (s)**

**Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Sadapura Mukherjee**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja**

**Appeal No. 158 of 2012**

**Tata Power Co. Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission ...Respondent (s)**

